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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.385/BB/2018	For final hearing	Sec 252(3)	M/s Azure HRD Pvt Ltd	I Raghavan PCS	ROC	ROC report received

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

1. Harsha K.

[Signature]
17.08.2018

RESPONDENT/s :

ORDER

Heard Shri Harsha K, learned counsel for the Petitioner. At the request of the Petitioner post the case on 12.09.2018

[Signature]
Member (T)

Prema Murray – Steno

[Signature]
Member (J)